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NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 02.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 104/17 in CP No.74/17	-	For hearing	241	Metmin Investments Holdings Ltd. Vs Rinac India Ltd.

SL. NAME (IN CAPITAL) SIGNATURE
NO. & PHONE NUMBER REPRESENTATION TO WHOM

Odayarkas Rangarejan
&
Praveen Kumar

Petitioner

ORDER

Counsel for Petitioner is present. Counsel for Respondent is present. I.A 104/17 is listed today for hearing. Heard the Counsel for Applicant in I.A 104/17. He has filed Memo alongwith annexure. He has also filed list of authorities. To hear the Respondents side list it on 15/11/2017.

Member (T)

Member (J)